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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 397/2005
OA 2623/2003

New Delhi, this the 13th day of February, 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

1. Shri Sita Ram Prasad,
S/o Shri Roopal Ram,
Working as Store Issuer,
Under Inspector of Works,
Baroda House,
Northern Railway, New Delhi.
2. Shri Chand Kumar
S/o Shri Sohan Lal
P.E.D. Grade - II
SSE (PS) D.K.Z.
Delhi Kishan Ganj
3. Shri Ramesh Chand,
S/o Shri Daulat Ram
Clerk, Under Chief Crew Controller,
Loco Running, Northern
Railway, Ghaziabad.

.... Applicants.

(By Advocate Shri Anand Singh for Sh. Amit Anand)

VERSUS

Union of India: Through

1. Shri V.N. Mathur,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri Pradeep Kumar Srivastava,
Divisional Railway Manager,
Northern Railway,
New Delhi.

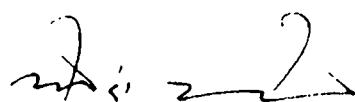
... Respondents.

(By Advocate Shri R.L. Dhawan)

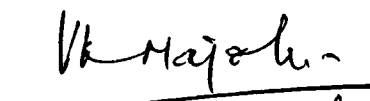
O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra:-

Learned counsel for applicant seeks and is allowed to withdraw the present CP as necessary orders have been passed by the respondents on 25.2.2005. Accordingly, CP is dropped and notices to respondents are discharged.


(Mukesh Kumar Gupta)
Member (J)

/gkd/


13.2.06
(V.K. Majotra)
Vice-Chairman (A)